

Annexure-II

Name of the corporate debtor: Rajnigandha Suppliers Private Limited, Date of commencement of CIRP: 29/03/2023, List of creditors as on: 18/04/2023

Summary of List of Operational creditors (other than Workmen and Employees and Government Dues)

Sr. No.	Name of Creditor	Identification No.	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Dy. Commissioner of Income Tax, Central Circle-1(3), Nagpur	NA	13.04.2023	47,74,050	0	Income Tax Demand- Unexplained Credit	0	0	No	NA	47,74,050	0	47,74,050	0	The matter is subjudice in nature
				47,74,050	0						47,74,050		47,74,050		

and is
a contingent
liability

